

**National Company Law Tribunal**

**Allahabad Bench**

**C P No.. 18/ND/2010**

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2018**

**NAME OF THE COMPANY: Prabhat Kumar & Ors. Vs.MACI Organics Ltd**

**SECTION OF THE COMPANIES ACT: 397/398**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

**CP No.18/ND/2010**

Sh. Saurabh Srivastava, Advocate for the applicant and Sh. Alok Tripathi, Advocate for the respondent is present.

Ld. Counsel for the applicant sought two weeks time for filing rejoinder. Prayer is allowed. Rejoinder may be filed within two weeks with a copy in advance to the opposite party.

List the matter on 15<sup>th</sup> October, 2018 for hearing.

**Dated: 19.09.2018**

**SAROJ RAJWARE  
MEMBER (TECHNICAL)**

**V.P. SINGH  
MEMBER (JUDICIAL)**

Typed by:  
*Kavya Prakash Srivastava*  
(Stenographer)